TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: Oy^{TH} March, 2025

NOTICE

This is to inform that Court No.3 comprising of Hon'ble Mr. Justice Ram Krishna Gautam, Member of this Tribunal will not sit w.e.f. 4th to 7th March, 2025. The matters listed before Court No. 3 during the abovesaid period are adjourned en-bloc and shall be listed as per following schedule:

Date	Shifted to
04.03.2025	23.05.2025
05.03.2025	27.05.2025
06.03.2025	28.05.2025
07.03.2025	29.05.2025

-Desk Officer

Copy to:

- 1. The Telecom Lawyers'Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4. The Deputy Registrar, TDSAT.
- 5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6. Notice Board.
- 7. TDSAT Website.